

21


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.390/9/HDB/2018
NAME OF THE COMPANY	Hemarus Therapeutics Ltd
NAME OF THE PETITIONER(S)	Hemogenomics Pvt Ltd
NAME OF THE RESPONDENT(S)	Hemarus Therapeutics Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MANAV GECIL THOMAS	Advocate	manav@tgalaw.in	
		9618574425	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel Mr.Manav Gecil Thomas present for  
Petitioner.

None appeared for Respondent.

Respondent not filed counter.

It is treated that Respondent has no counter to file.

Petitioner filed copy of mail along with memo.

Heard arguments of learned counsel appearing for Petitioner.

Orders reserved.

  
MEMBER JUDICIAL